

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR No. 2209 of 2016

Dated: 16th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Arpee Electrical Pvt. Ltd.

.... Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R.P. Gupta

Counsel for the Respondent(s) :

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt